

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (S-W),**  
**DWARKA COURTS : NEW DELHI.**

**ORDER**

In view of transfer/postings made by the Hon'ble High Court of Delhi, New Delhi vide order dated 28.01.2021, the following Judicial Officers/ successor shall occupy and hold their courts in the court room numbers mentioned against their names **with immediate effect:-**

<b>S.No</b>	<b>Name &amp; Designation of the Judicial Officer</b>	<b>Court Room No.</b>
1	Sh. Vishal Gogne, ASJ-04	510
2	Sh. Sunil Beniwal, ASJ-05	511
3	Ms. Niyay Bindu, PO MACT-02	515
4	Sh. Sushil Anuj Tyagi, ASJ (FTSC) (RC)	509
5	Sh. Dheeraj Mor, ASJ (FTSC) (POCSO)-01	03
6	Sh. Vikrant Vaid, ASJ (FTSC) (POCSO)-02	04
7	Sh. Navjeet Budhiraja, ASJ (FTSC) (POCSO)-03	514

Sd/-  
**(NAROTTAM KAUSHAL)**  
Principal District & Sessions Judge (S-W)  
Dwarka Courts, New Delhi.

No. 2078-2125/PDJ/NK/DWK/2021

Dated : 29.01.2021

**Copy forwarded for information and necessary action to :**

1. The Registrar General, High Court of Delhi, New Delhi
2. The Ld. Principal District & Sessions Judge (HQ), THC Delhi.
3. The Concerned Judicial Officers, Dwarka Courts.
4. The Administrative Civil Judge, Dwarka Courts.
5. Reader/PS to the undersigned.
6. Sr. AO (J) /Branch Incharge(s) of all Branches, Dwarka Courts.
7. The Caretaker, Dwarka Courts to do the needful immediately.
8. The President/Hony. Secretary, Dwarka Court Bar Association, Dwarka.
9. The Chief Prosecutor, Prosecution Branch, Dwarka Courts.
10. Notice Boards, Dwarka Courts.
11. Guard File.

Sd/-  
**Principal District & Sessions Judge (S-W)**  
Dwarka Courts, New Delhi.